

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH

CP. No. 1082 / 2016

IN THE MATTER OF:

M/s. Knowiz Solutions Pvt. Ltd.  
v.  
M/s Getit Transnation Pvt. Ltd.

.....PETITIONER

.....RESPONDENT

SECTION:

Under Section 434(1) (a)

Order delivered on 05.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


DEEPA KRISHAN  
Hon'ble Member (Technical)

For the Petitioner :- Mr. Sunil Goyal (Advocate)  
Ms. Sushma Bhatnagar

For the Respondent :-

ORDER

Learned Counsel for the petitioner request for sometime to file his reply. Let the reply be filed within one week. List the matter on 13<sup>th</sup> July, 2017.

  
CHIEF JUSTICE M. M. KUMAR  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)